

पुण्य (२५/१०)

१०/१२/२०२४

(2)

Declaration of Assets and Liabilities

Year 2024

I, SURESH KUMAR, son/daughter/wife of LATE YADUNANDAN YADAV
aged 20.04.1975 years, belonging to BIHAR VIHAN SAHA PATNA
service and presently working as DRIVER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	18,000/-	LATE-MEERADEVI WIFE	SIDDHARTH KUMAR SON	AADARSH KUMAR SON	PRIYA KUMARI DAUGHTER MARRIED
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/c SAHARA INDIA REAL ESTATE- 3000/- M-BENEFIT- 1400/- F-SAVE-5000/- BSLOP-13100/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PLI SA- 5,00,000/-	NIL	LIC SA- 5,00,000/-	LIC SA- 5,00,000/-	NIL
(v)	Motor Vehicles (details of make, etc.)	HERO MOTER- CYCLE	NIL	HERO MOTERCYCLE FLAMER	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI - VIDHAN MANDAL	
	(ii) Loans from financial institutions	- 10,49,000/-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BYPK1389E	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1089

Gender :-

M (M/F)

Date of Birth :-

20 04 19 75 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

DRIVER

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

DARBHANGA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: SURESH KUMAR

Designation: DRIVER

Department: BIHAR VIDHAN SABHA
PATNA

Place: PATNA

Date: 07/02/2024

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

SURESH KUMAR

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